

the Southern and the Northern region of the country for nuclear research of advanced research in various scientific disciplines making use of tools provided by the development of atomic energy. These centres will provide such facilities as a reactor or an accelerator or a sub-critical assembly etc., which are beyond the means of individual universities.

Laboratory at Veli

551. Shri Bhanu Prakash Singh;
Shri Yashpal Singh;

Will the Prime Minister be pleased to refer to the reply given to Unstarred Question No. 62 on the 16th August, 1965 regarding Laboratory at Veli near Thumba and state the progress made so far in acquiring land for its approach roads?

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): A major portion of the land for the construction of the approach road to Veli Hill has since been handed over to the Atomic Energy Department. The remaining land consisting of a few pockets is expected to be handed over to this Department shortly. The approach road is expected to be completed by March 1966.

Heavy Water Plant

552. Shri Bhanu Prakash Singh;
Shri Kishen Pattnayak;
Shri Madhu Limaye;
Shri Bagri;

Will the Prime Minister be pleased to state:

(a) whether Government have taken any final decision for establishing a heavy water manufacturing plant;

(b) if so, the location thereof; and

(c) the capacity of the same and the amount likely to be spent?

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): (a) and (c). A proposal to set up a Heavy Water Plant with a

capacity of 200 metric tons per annum is under the consideration of Government. The cost of the project is estimated to be Rs. 21 crores.

(b) The location of the plant will be decided after the proposal is approved.

Delhi-Narela-Sonepat-Bahadurgarh Direct Telephone Link

553. Shri Yashpal Singh;
Shri Bhanu Prakash Singh;

Will the Minister of Communications be pleased to state:

(a) whether there is any proposal to connect Delhi with Narela, Sonepat and Bahadurgarh by direct telephone connection; and

(b) if so, when it is likely to be finalised?

The Deputy Minister in the Department of Communications (Shri Bhagvat): (a) and (b). There is a proposal to connect Narela and Bahadurgarh with Delhi on direct dialling basis. There is no such proposal for Sonepat. The schemes for Narela and Bahadurgarh are expected to be implemented during 1966 after commissioning of automatic exchanges in these places.

Atomic Power Station in M.P.

554. Shri Yashpal Singh;
Shri Bagri;
Shri Madhu Limaye;
Shri Bhanu Prakash Singh;

Will the Prime Minister be pleased to state:

(a) whether it is a fact that Madhya Pradesh Government has asked the Centre to set up an Atomic Power Station in that State; and

(b) if so, the reaction of Government thereto?

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): (a) and (b). The Government of Madhya Pradesh has not at

any time asked the Department of Atomic Energy to set up an atomic power station in that State, but there was an enquiry from that State regarding the criteria which determine the economics of setting up such a station in a particular region. The Department found that the peak demand for power in the Morena region, which was under consideration by the State for locating an atomic power station, was insignificant at present and was not expected to rise substantially in the immediate future. As atomic power stations generate electricity at competitive rates provided their capacities are fairly large, the State was advised that it would not be economical to set up an atomic power station in the region of Madhya Pradesh.

Indian Armed Forces with U.N.

553. **Shri Yashpal Singh:**
Shri Kapur Singh:

Will the Minister of Defence be pleased to state:

(a) whether our Armed Forces are still serving in foreign countries with the U.N. teams; and

(b) if so, whether there is any proposal under consideration to call them back in view of the requirements of the country?

The Minister of Defence (Shri Y. B. Chavan): (a) Yes, Sir.

(b) No, Sir. Their withdrawal has not been considered necessary.

Industrial Truce

556. **Dr. L. M. Singhvi:** Will the Minister of Labour and Employment be pleased to state:

(a) whether there has been a complete observance of industrial truce during the entire period of Emergency to-date;

(b) if so, the factors responsible for the same; and

(c) if not, the main causes of unrest and how they were dealt with?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) Yes, on the whole.

(b) Both employers and workers were anxious to maintain industrial peace and promote the defence effort of the country.

(c) The few infringements that occurred were on account of economic reasons or were connected with non-industrial matters. Every such case was analysed and necessary action was taken to remove the cause of unrest.

Welfare of Families of Jawans

557. **Shri P. E. Chakraverti:**
Shri P. C. Borooah:

Will the Minister of Defence be pleased to state:

(a) whether army officers and N.C.C. personnel have been appointed to work as Welfare Officers to visit the families and next of kin of the service personnel who suffered due to recent Pakistani aggression;

(b) whether these persons have been attached to the various recruiting areas and have been advised to work in close co-operation with Soldier's, Sailors' and Airmen's Board; and

(c) the special facilities made available to the families of war victims to secure promptly their entitlements and concessions granted by Government from time to time?

The Minister of Defence (Shri Y. B. Chavan): (a) and (b). Yes, Sir.

(c) The welfare officers are aware of the entitlements of pay, pensions, gratuity, relief grants and other facilities and concessions granted by the Central and State Governments, and will acquaint each family concerned of their entitlement and help in expediting payments thereof.